

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

(11)

OA.No.643 of 1992

Dated New Delhi, this 25th day of February, 1997.

HON'BLE MR K. MUTHUKUMAR, MEMBER (A)  
HON'BLE DR A. VEDAVALLI, MEMBER (J)

Dr Y. R. Johnson  
S/o Late Shri D. Yovan  
R/o 94, Indira Nagar Colony  
DEHRADUN.

... Applicant

By Advocate: Shri D. R. Gupta

versus

Union of India, through

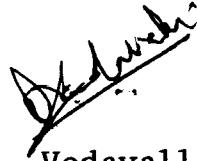
1. Secretary  
Ministry of Defence  
South Block  
NEW DELHI.
2. Director General (Military Trg.)  
General Staff Branch  
Army Headquarters  
D.H.G. P.O. NEW DELHI-110011.
3. The Commandant  
I.M.A.  
DEHRADUN. ... Respondents

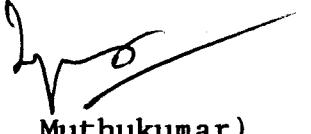
By Advocate: Shri K. R. Sachdeva

O R D E R (Oral)

Mr K. Muthukumar, M(A)

When the case was taken up, the learned counsel for the applicant submitted that he might be permitted to withdraw this application as the applicant had resigned from service. Accordingly, this application is dismissed as withdrawn.

  
(Dr A. Vedavalli)  
Member (J)

  
(K. Muthukumar)  
Member (A)

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